

**THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH,
FARIDKOT HOUSE NEW DELHI-110001.**

MEMO OF PARTIES

SUB: News item titled "Sewage overflowing, 'contaminating drinking water' in Gurgaon's Sushant Lok 1" appearing in The Times of India dated 29.07.2024...(Tribunal On Its Own Motion)

VS

1. The Central Pollution Control Board, Through its member secretary

Parivesh Bhawan, East Arjun Nagar, Shahdara, Delhi-110032.

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2. Haryana Pollution Control Board, through its member secretary

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Phone: 0172-2531105

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3. District Magistrate, Gurgaon

1286, Old Delhi Gurgaon Rd, Kapas Hera Extension, Kapas Hera Estate, New Delhi, Delhi 110037.

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4. Ministry of Environment, Forest and Climate Change, Through its Regional Office

Regional Office (NZ), Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh-160030.

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5. Municipal Corporation of Gurgaon, through its additional commissioner

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